

Ban on Nuclear Tests

52. **Shri Kamath:** Will the **Prime Minister** be pleased to state:

(a) what efforts have been, and are being made by India in the United Nations and outside to secure a ban on nuclear and thermo-nuclear test explosions and to bring about general disarmament; and

(b) the present position with regard to both?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) The Government of India have been urging since 1954 in all appropriate international forums for immediate suspension of nuclear test explosions and for the creation of necessary atmosphere of mutual confidence which will facilitate progressive disarmament. Shri K. K. Krishna Menon appeared before the Disarmament Commission at its last session in July 1956 and expounded India's proposals on Disarmament in general and the suspension of nuclear tests in particular.

(b) The General Assembly adopted unanimously a resolution on 14-2-57 requesting the Disarmament Commission to reconvene its Sub-Committee at an early date. It further recommended that these two bodies give prompt attention to the various proposals (including those of India) which have been submitted during the last two and a half years. The Disarmament Sub-Committee commenced its meetings on the 18th March 1957.

CORRECTION TO ANSWER TO UNSTARRED QUESTION NO. 2273 DATED 22-5-56.

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg to lay on the Table a copy of the statement correcting the reply given to Unstarred Question No. 2273 on the 22nd May, 1956.

Statement

In reply to unstarred Question No. 2273 dated 22-5-56 certain information with regard to the expenditure incurred by the Central Government in hiring office and residential accommodation in Mysore State was supplied. In compiling the data it was assumed that arrangements for hiring such accommodation were, as a rule, made by all Ministries through the Central Public Works Department. It has since come to notice as a result of information supplied by other Ministries subsequent to 22-5-56, in response to references made prior to that date, that substantial expenditure had been incurred by them on this account direct also. The information already supplied as to the expenditure incurred on hiring accommodation on Central Government account in Mysore State during 1955-56 may hence be amended as under:—

Residential accommodation ..	Rs. 3,71,375/8/-
Office accommodation ..	Rs. 2,63,098/5/-